

OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

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Allahabad : Dated this 3rd day of August, 1999

Original Application No.1153 of 1998

District : Kanpur

CORAM :-

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K. Agrawal, J.M.

Smt. Rajani Dixit  
W/o Sri SP Dixit,  
R/o 117/726, (O' Block,  
Geeta Nagar, Kanpur.

(Sri N.L. Agrawal, Advocate)

. . . . . Applicant

Versus

1. Union of India through  
The Secretary to the Ministry of  
Communication, Lak Bhawan, New Delhi.
2. The Post Master General,  
Kanpur Region, Kanpur.
3. The Assistant Superintendent Post Offices,  
Sub Division West, Kanpur City.

(Sri NB Singh, Advocate)

. . . . . Respondents

O R D E R (Oral)


By Hon'ble Mr. S. Dayal, A.M.

This application has been filed for issuance of direction to the respondents to consider the names of the applicant amongst those sponsored by the Employment Exchange and if found within the ambit of merit she may be selected against the vacant post of EDSV, IIT, Kanpur. In this case an interim direction was issued to the respondents at the time when the OA was filed to consider the candidature of the applicant if the application was received in time and if the applicant fulfilled all the qualifications required for the post at the time of selection but not to declare the result.

2. The applicant has mentioned in her OA that she was registered in the Employment Exchange and on coming to know that the post of ELSV, IIT Kanpur Sub Post Office is vacant, she sent her application by Speed Post on 17-9-1998 and it was received on the same day. The applicant claims to have passed Intermediate Examination and claims to have got 401 marks out of 600 in High School Examination.

3. The respondents in their counter reply have stated that the applicant has been considered for selection and has been found eligible and is in the zone of selection. We, therefore, allow the application and permit the respondents to declare the results and make appointment of the applicant in accordance with law. There shall be no order as to costs.

  
Member (J)

  
Member (A)

Dube/